

R

C.A.No. 2360-2361 OF 1999
ITEM No.108

Court No.5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 2360-2361/1999

COMMNR. OF CENT. EXCISE, CALCUTTA

Appellant (s)

VERSUS

M/S. EMKAY INVESTMENTS (P) LTD. & ANR.

Respondent (s)

(With appln.(s) for stay and with office report)

Date : 24/11/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)Mr. G.E. Vahanvati, SG
Mr. A. Subba Rao, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)Mr. V.J. Francis, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not to be called out today.

(K.K. Chawla)
Court Master

(Jasbir Singh)
Court Master